



विदेश व्यापार महानिदेशालय
DIRECTORATE GENERAL OF
FOREIGN TRADE

OFFICE OF DIRECTORATE GENERAL OF FOREIGN TRADE
Vanijya Bhawan New Delhi -110011

SCOMET Minutes of Inter-Ministerial Working Group (IMWG) in DGFT

Minutes of Inter-Ministerial Working Group (IMWG) Meeting No. 04/2025-26 on Special Chemicals, Organisms, Materials, Equipment and Technologies (SCOMET) was held under the Chairmanship of Shri Rakesh Kumar, Addl. DGFT on 28.07.2025 at Vanijya Bhavan, New Delhi to consider the applications for export of dual use 'SCOMET' items.

2. Total 498 applications were considered by the IMWG , out of which total 187 cases were approved (out of which 111 approved on *post-facto* basis, 21 approved based on all NOCs received from the IMWG members/decision taken in the IMWG meeting, 55 applications approved subject to clear and unconditional NOC of one IMWG members). 30 applications have been dropped and 00 application have been rejected and 00 have been denied by IMWG members from the agenda. The remaining 281 applications have been deferred due to want of comments/NOC from concerned IMWG member agencies or information/clarification is awaited from the applicant

3. After approval of applications by the IMWG and subject to fulfilling other conditions, the export authorizations are issued within three working days. The original copy of the export authorization is sent through **Speed post**, at the given address.

4. After deliberations, the decisions of the IMWG on each online SCOMET application is indicated in the tabulated statement given below –

S.N	File/Name	Present Status
1.	HQRSCMTAPPLY00001798AM25	Deferred
2.	HQRSCMTAPPLY00001866AM25	Deferred
3.	HQRSCMTAPPLY00002227AM25	Deferred
4.	HQRSCMTAPPLY00002246AM25	Deferred
5.	HQRSCMTAPPLY00002371AM25	Deferred
6.	HQRSCMTAPPLY00002423AM25	Deferred
7.	HQRSCMTAPPLY00002433AM25	Deferred
8.	HQRSCMTAPPLY00002436AM25	Deferred
9.	HQRSCMTAPPLY00002485AM25	Deferred
10.	HQRSCMTAPPLY00002513AM25	Deferred

11.	HQRSCMTAPPLY00002666AM25	Deferred
12.	HQRSCMTAPPLY00002673AM25	Deferred
13.	HQRSCMTAPPLY00002679AM25	Deferred
14.	HQRSCMTAPPLY00002765AM25	Deferred
15.	HQRSCMTAPPLY00002783AM25	Deferred
16.	HQRSCMTAPPLY00002837AM25	Deferred
17.	HQRSCMTAPPLY00002839AM25	Deferred
18.	HQRSCMTAPPLY00002840AM25	Deferred
19.	HQRSCMTAPPLY00002841AM25	Deferred
20.	HQRSCMTAPPLY00002847AM25	Deferred
21.	HQRSCMTAPPLY00002851AM25	Deferred
22.	HQRSCMTAPPLY00002852AM25	Deferred
23.	HQRSCMTAPPLY00002854AM25	Deferred
24.	HQRSCMTAPPLY00002856AM25	Deferred
25.	HQRSCMTAPPLY00002858AM25	Deferred
26.	HQRSCMTAPPLY00002889AM25	Deferred
27.	HQRSCMTAPPLY00002890AM25	Deferred
28.	HQRSCMTAPPLY00002899AM25	Deferred
29.	HQRSCMTAPPLY00002900AM25	Deferred
30.	HQRSCMTAPPLY00002915AM25	Approved subject to receipt of clear and unconditional NOC of one agency
31.	HQRSCMTAPPLY00002921AM25	Deferred
32.	HQRSCMTAPPLY00002940AM25	Deferred
33.	HQRSCMTAPPLY00002953AM25	Deferred
34.	HQRSCMTAPPLY00002954AM25	Deferred
35.	HQRSCMTAPPLY00002955AM25	Deferred
36.	HQRSCMTAPPLY00002964AM25	Deferred
37.	HQRSCMTAPPLY00002986AM25	Deferred

38.	HQRSCMTAPPLY00002999AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
39.	HQRSCMTAPPLY00003002AM25	Deferred
40.	HQRSCMTAPPLY00003021AM25	Deferred
41.	HQRSCMTAPPLY00003024AM25	Deferred
42.	HQRSCMTAPPLY00003027AM25	Deferred
43.	HQRSCMTAPPLY00003057AM25	Deferred
44.	HQRSCMTAPPLY00003094AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
45.	HQRSCMTAPPLY00003113AM25	Deferred
46.	HQRSCMTAPPLY00003143AM25	Deferred
47.	HQRSCMTAPPLY00003179AM25	Deferred
48.	HQRSCMTAPPLY00003182AM25	Deferred
49.	HQRSCMTAPPLY00003183AM25	Deferred
50.	HQRSCMTAPPLY00003197AM25	Deferred
51.	HQRSCMTAPPLY00003205AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
52.	HQRSCMTAPPLY00003206AM25	Deferred
53.	HQRSCMTAPPLY00003212AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
54.	HQRSCMTAPPLY00003224AM25	Deferred
55.	HQRSCMTAPPLY00003247AM25	Deferred
56.	HQRSCMTAPPLY00000002AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
57.	HQRSCMTAPPLY00000005AM26	Deferred
58.	HQRSCMTAPPLY00000007AM26	Deferred
59.	HQRSCMTAPPLY00000009AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
60.	HQRSCMTAPPLY00000010AM26	Deferred
61.	HQRSCMTAPPLY00000011AM26	Deferred

62.	HQRSCMTAPPLY00000016AM26	Deferred
63.	HQRSCMTAPPLY00000018AM26	Deferred
64.	HQRSCMTAPPLY00000034AM26	Deferred
65.	HQRSCMTAPPLY00000046AM26	Deferred
66.	HQRSCMTAPPLY00000059AM26	Deferred
67.	HQRSCMTAPPLY00000060AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
68.	HQRSCMTAPPLY00000066AM26	Deferred
69.	HQRSCMTAPPLY00000069AM26	Deferred
70.	HQRSCMTAPPLY00000071AM26	Deferred
71.	HQRSCMTAPPLY00000094AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
72.	HQRSCMTAPPLY00000104AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
73.	HQRSCMTAPPLY00000105AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
74.	HQRSCMTAPPLY00000109AM26	Deferred
75.	HQRSCMTAPPLY00000125AM26	Deferred
76.	HQRSCMTAPPLY00000139AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
77.	HQRSCMTAPPLY00000145AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
78.	HQRSCMTAPPLY00000151AM26	Deferred
79.	HQRSCMTAPPLY00000152AM26	Deferred
80.	HQRSCMTAPPLY00000162AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
81.	HQRSCMTAPPLY00000198AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
82.	HQRSCMTAPPLY00000200AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
83.	HQRSCMTAPPLY00000202AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
84.	HQRSCMTAPPLY00000215AM26	Approved subject to receipt of clear and un-

		conditional NOC of one agency
85.	HQRSCMTAPPLY00000221AM26	Approved subject to receipt of clear and unconditional NOC of one agency
86.	HQRSCMTAPPLY00000226AM26	Deferred
87.	HQRSCMTAPPLY00000227AM26	Deferred
88.	HQRSCMTAPPLY00000237AM26	Deferred
89.	HQRSCMTAPPLY00000239AM26	Approved subject to receipt of clear and unconditional NOC of one agency
90.	HQRSCMTAPPLY00000240AM26	Approved subject to receipt of clear and unconditional NOC of one agency
91.	HQRSCMTAPPLY00000241AM26	Approved subject to receipt of clear and unconditional NOC of one agency
92.	HQRSCMTAPPLY00000261AM26	Deferred
93.	HQRSCMTAPPLY00000266AM26	Deferred
94.	HQRSCMTAPPLY00000267AM26	Deferred
95.	HQRSCMTAPPLY00000271AM26	Deferred
96.	HQRSCMTAPPLY00000278AM26	Deferred
97.	HQRSCMTAPPLY00000281AM26	Approved subject to receipt of clear and unconditional NOC of one agency
98.	HQRSCMTAPPLY00000283AM26	Approved subject to receipt of clear and unconditional NOC of one agency
99.	HQRSCMTAPPLY00000287AM26	Deferred
100.	HQRSCMTAPPLY00000295AM26	Approved subject to receipt of clear and unconditional NOC of one agency
101.	HQRSCMTAPPLY00000296AM26	Approved subject to receipt of clear and unconditional NOC of one agency
102.	HQRSCMTAPPLY00000297AM26	Deferred
103.	HQRSCMTAPPLY00000298AM26	Approved subject to receipt of clear and unconditional NOC of one agency
104.	HQRSCMTAPPLY00000299AM26	Deferred
105.	HQRSCMTAPPLY00000302AM26	Deferred
106.	HQRSCMTAPPLY00000309AM26	Approved subject to receipt of clear and unconditional NOC of one agency

107.	HQRSCMTAPPLY00000311AM26	Deferred
108.	HQRSCMTAPPLY00000313AM26	Deferred
109.	HQRSCMTAPPLY00000314AM26	Deferred
110.	HQRSCMTAPPLY00000315AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
111.	HQRSCMTAPPLY00000317AM26	Deferred
112.	HQRSCMTAPPLY00000319AM26	Deferred
113.	HQRSCMTAPPLY00000322AM26	Deferred
114.	HQRSCMTAPPLY00000324AM26	Deferred
115.	HQRSCMTAPPLY00000325AM26	Deferred
116.	HQRSCMTAPPLY00000326AM26	Deferred
117.	HQRSCMTAPPLY00000340AM26	Deferred
118.	HQRSCMTAPPLY00000346AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
119.	HQRSCMTAPPLY00000354AM26	Deferred
120.	HQRSCMTAPPLY00000355AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
121.	HQRSCMTAPPLY00000359AM26	Deferred
122.	HQRSCMTAPPLY00000360AM26	Deferred
123.	HQRSCMTAPPLY00000366AM26	Deferred
124.	HQRSCMTAPPLY00000367AM26	Deferred
125.	HQRSCMTAPPLY00000368AM26	Deferred
126.	HQRSCMTAPPLY00000390AM26	Deferred
127.	HQRSCMTAPPLY00000397AM26	Deferred
128.	HQRSCMTAPPLY00000398AM26	Deferred
129.	HQRSCMTAPPLY00000399AM26	Deferred
130.	HQRSCMTAPPLY00000404AM26	Deferred
131.	HQRSCMTAPPLY00000406AM26	Deferred
132.	HQRSCMTAPPLY00000408AM26	Deferred

133.	HQRSCMTAPPLY00000412AM26	Deferred
134.	HQRSCMTAPPLY00000413AM26	Deferred
135.	HQRSCMTAPPLY00000417AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
136.	HQRSCMTAPPLY00000424AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
137.	HQRSCMTAPPLY00000425AM26	Deferred
138.	HQRSCMTAPPLY00000432AM26	Deferred
139.	HQRSCMTAPPLY00000434AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
140.	HQRSCMTAPPLY00000435AM26	Deferred
141.	HQRSCMTAPPLY00000436AM26	Deferred
142.	HQRSCMTAPPLY00000437AM26	Deferred
143.	HQRSCMTAPPLY00000438AM26	Deferred
144.	HQRSCMTAPPLY00000439AM26	Deferred
145.	HQRSCMTAPPLY00000440AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
146.	HQRSCMTAPPLY00000441AM26	Deferred
147.	HQRSCMTAPPLY00000442AM26	Deferred
148.	HQRSCMTAPPLY00000448AM26	Deferred
149.	HQRSCMTAPPLY00000449AM26	Deferred
150.	HQRSCMTAPPLY00000451AM26	Deferred
151.	HQRSCMTAPPLY00000452AM26	Deferred
152.	HQRSCMTAPPLY00000453AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
153.	HQRSCMTAPPLY00000454AM26	Deferred
154.	HQRSCMTAPPLY00000458AM26	Deferred
155.	HQRSCMTAPPLY00000459AM26	Deferred
156.	HQRSCMTAPPLY00000460AM26	Deferred
157.	HQRSCMTAPPLY00000469AM26	Deferred
158.	HQRSCMTAPPLY00000470AM26	Deferred

159.	HQRSCMTAPPLY00000474AM26	Deferred
160.	HQRSCMTAPPLY00000478AM26	Deferred
161.	HQRSCMTAPPLY00000480AM26	Deferred
162.	HQRSCMTAPPLY00000481AM26	Deferred
163.	HQRSCMTAPPLY00000482AM26	Deferred
164.	HQRSCMTAPPLY00000483AM26	Deferred
165.	HQRSCMTAPPLY00000484AM26	Deferred
166.	HQRSCMTAPPLY00000485AM26	Deferred
167.	HQRSCMTAPPLY00000486AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
168.	HQRSCMTAPPLY00000487AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
169.	HQRSCMTAPPLY00000488AM26	Deferred
170.	HQRSCMTAPPLY00000489AM26	Deferred
171.	HQRSCMTAPPLY00000490AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
172.	HQRSCMTAPPLY00000491AM26	Deferred
173.	HQRSCMTAPPLY00000493AM26	Deferred
174.	HQRSCMTAPPLY00000503AM26	Deferred
175.	HQRSCMTAPPLY00000504AM26	Deferred
176.	HQRSCMTAPPLY00000509AM26	Deferred
177.	HQRSCMTAPPLY00000510AM26	Deferred
178.	HQRSCMTAPPLY00000511AM26	Deferred
179.	HQRSCMTAPPLY00000512AM26	Deferred
180.	HQRSCMTAPPLY00000513AM26	Deferred
181.	HQRSCMTAPPLY00000526AM26	Deferred
182.	HQRSCMTAPPLY00000527AM26	Deferred
183.	HQRSCMTAPPLY00000528AM26	Deferred
184.	HQRSCMTAPPLY00000530AM26	Deferred

185.	HQRSCMTAPPLY00000532AM26	Deferred
186.	HQRSCMTAPPLY00000536AM26	Deferred
187.	HQRSCMTAPPLY00000554AM26	Deferred
188.	HQRSCMTAPPLY00000555AM26	Deferred
189.	HQRSCMTAPPLY00000557AM26	Deferred
190.	HQRSCMTAPPLY00000560AM26	Deferred
191.	HQRSCMTAPPLY00000561AM26	Deferred
192.	HQRSCMTAPPLY00000562AM26	Deferred
193.	HQRSCMTAPPLY00000563AM26	Deferred
194.	HQRSCMTAPPLY00000564AM26	Deferred
195.	HQRSCMTAPPLY00000565AM26	Deferred
196.	HQRSCMTAPPLY00000567AM26	Deferred
197.	HQRSCMTAPPLY00000568AM26	Deferred
198.	HQRSCMTAPPLY00000571AM26	Deferred
199.	HQRSCMTAPPLY00000572AM26	Deferred
200.	HQRSCMTAPPLY00000573AM26	Deferred
201.	HQRSCMTAPPLY00000574AM26	Deferred
202.	HQRSCMTAPPLY00000575AM26	Deferred
203.	HQRSCMTAPPLY00000576AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
204.	HQRSCMTAPPLY00000582AM26	Deferred
205.	HQRSCMTAPPLY00000589AM26	Deferred
206.	HQRSCMTAPPLY00000590AM26	Deferred
207.	HQRSCMTAPPLY00000592AM26	Deferred
208.	HQRSCMTAPPLY00000594AM26	Deferred
209.	HQRSCMTAPPLY00000595AM26	Deferred
210.	HQRSCMTAPPLY00000599AM26	Deferred
211.	HQRSCMTAPPLY00000600AM26	Deferred
212.	HQRSCMTAPPLY00000601AM26	Deferred

213.	HQRSCMTAPPLY00000606AM26	Deferred
214.	HQRSCMTAPPLY00000608AM26	Deferred
215.	HQRSCMTAPPLY00000611AM26	Deferred
216.	HQRSCMTAPPLY00000613AM26	Deferred
217.	HQRSCMTAPPLY00000614AM26	Deferred
218.	HQRSCMTAPPLY00000615AM26	Deferred
219.	HQRSCMTAPPLY00000619AM26	Deferred
220.	HQRSCMTAPPLY00000620AM26	Deferred
221.	HQRSCMTAPPLY00000621AM26	Deferred
222.	HQRSCMTAPPLY00000622AM26	Deferred
223.	HQRSCMTAPPLY00000624AM26	Deferred
224.	HQRSCMTAPPLY00000635AM26	Deferred
225.	HQRSCMTAPPLY00000638AM26	Deferred
226.	HQRSCMTAPPLY00000639AM26	Deferred
227.	HQRSCMTAPPLY00000642AM26	Deferred
228.	HQRSCMTAPPLY00000643AM26	Deferred
229.	HQRSCMTAPPLY00000645AM26	Deferred
230.	HQRSCMTAPPLY00000646AM26	Deferred
231.	HQRSCMTAPPLY00000650AM26	Deferred
232.	HQRSCMTAPPLY00000651AM26	Deferred
233.	HQRSCMTAPPLY00000654AM26	Deferred
234.	. HQRSCMTAPPLY00000656AM26	Deferred
235.	HQRSCMTAPPLY00000657AM26	Deferred
236.	HQRSCMTAPPLY00000659AM26	Deferred
237.	HQRSCMTAPPLY00000660AM26	Deferred
238.	HQRSCMTAPPLY00000664AM26	Deferred
239.	HQRSCMTAPPLY00000665AM26	Deferred
240.	HQRSCMTAPPLY00000666AM26	Deferred
241.	HQRSCMTAPPLY00000667AM26	Deferred

242.	HQRSCMTAPPLY00000668AM26	Deferred
243.	HQRSCMTAPPLY00000669AM26	Deferred
244.	HQRSCMTAPPLY00000671AM26	Deferred
245.	HQRSCMTAPPLY00000672AM26	Deferred
246.	HQRSCMTAPPLY00000675AM26	Deferred
247.	HQRSCMTAPPLY00000676AM26	Deferred
248.	HQRSCMTAPPLY00000677AM26	Deferred
249.	HQRSCMTAPPLY00000678AM26	Deferred
250.	HQRSCMTAPPLY00000679AM26	Deferred
251.	HQRSCMTAPPLY00000681AM26	Deferred
252.	HQRSCMTAPPLY00000682AM26	Deferred
253.	HQRSCMTAPPLY00000683AM26	Deferred
254.	HQRSCMTAPPLY00000684AM26	Deferred
255.	HQRSCMTAPPLY00000685AM26	Deferred
256.	HQRSCMTAPPLY00000686AM26	Deferred
257.	HQRSCMTAPPLY00000687AM26	Deferred
258.	HQRSCMTAPPLY00000690AM26	Deferred
259.	HQRSCMTAPPLY00000691AM26	Deferred
260.	HQRSCMTAPPLY00000692AM26	Deferred
261.	HQRSCMTAPPLY00000693AM26	Deferred
262.	HQRSCMTAPPLY00000695AM26	Deferred
263.	HQRSCMTAPPLY00000696AM26	Deferred
264.	HQRSCMTAPPLY00000697AM26	Deferred
265.	HQRSCMTAPPLY00000700AM26	Deferred
266.	HQRSCMTAPPLY00000710AM26	Deferred
267.	HQRSCMTAPPLY00000714AM26	Deferred
268.	HQRSCMTAPPLY00000716AM26	Deferred
269.	HQRSCMTAPPLY00000720AM26	Deferred
270.	HQRSCMTAPPLY00000728AM26	Deferred

271.	HQRSCMTAPPLY00000729AM26	Deferred
272.	HQRSCMTAPPLY00000730AM26	Deferred
273.	HQRSCMTAPPLY00000731AM26	Deferred
274.	HQRSCMTAPPLY00000733AM26	Deferred
275.	HQRSCMTAPPLY00000737AM26	Deferred
276.	HQRSCMTAPPLY00000738AM26	Deferred
277.	HQRSCMTAPPLY00000739AM26	Deferred
278.	HQRSCMTAPPLY00000747AM26	Deferred
279.	HQRSCMTAPPLY00000748AM26	Deferred
280.	HQRSCMTAPPLY00000750AM26	Deferred
281.	HQRSCMTAPPLY00000752AM26	Deferred
282.	HQRSCMTAPPLY00000753AM26	Deferred
283.	HQRSCMTAPPLY00000754AM26	Deferred
284.	HQRSCMTAPPLY00000755AM26	Deferred
285.	HQRSCMTAPPLY00000756AM26	Deferred
286.	HQRSCMTAPPLY00000757AM26	Deferred
287.	HQRSCMTAPPLY00000758AM26	Deferred
288.	HQRSCMTAPPLY00000759AM26	Deferred
289.	HQRSCMTAPPLY00000760AM26	Deferred
290.	HQRSCMTAPPLY00000761AM26	Deferred
291.	HQRSCMTAPPLY00000762AM26	Deferred
292.	HQRSCMTAPPLY00000763AM26	Deferred
293.	HQRSCMTAPPLY00000769AM26	Deferred
294.	HQRSCMTAPPLY00000770AM26	Deferred
295.	HQRSCMTAPPLY00000771AM26	Deferred
296.	HQRSCMTAPPLY00000772AM26	Deferred
297.	HQRSCMTAPPLY00000773AM26	Deferred
298.	HQRSCMTAPPLY00000774AM26	Deferred
299.	HQRSCMTAPPLY00000775AM26	Deferred

300.	HQRSCMTAPPLY00000776AM26	Deferred
301.	HQRSCMTAPPLY00000777AM26	Deferred
302.	HQRSCMTAPPLY00000778AM26	Deferred
303.	HQRSCMTAPPLY00000779AM26	Deferred
304.	HQRSCMTAPPLY00000780AM26	Deferred
305.	HQRSCMTAPPLY00000781AM26	Deferred
306.	HQRSCMTAPPLY00000783AM26	Deferred
307.	HQRSCMTAPPLY00000791AM26	Deferred
308.	HQRSCMTAPPLY00000792AM26	Deferred
309.	HQRSCMTAPPLY00000793AM26	Deferred
310.	HQRSCMTAPPLY00000794AM26	Deferred
311.	HQRSCMTAPPLY00000795AM26	Deferred
312.	HQRSCMTAPPLY00000796AM26	Deferred
313.	HQRSCMTAPPLY00000798AM26	Deferred
314.	HQRSCMTAPPLY00000800AM26	Deferred
315.	HQRSCMTAPPLY00000801AM26	Deferred
316.	HQRSCMTAPPLY00000803AM26	Deferred
317.	HQRSCMTAPPLY00000804AM26	Deferred
318.	HQRSCMTAPPLY00000805AM26	Deferred
319.	HQRSCMTAPPLY00000806AM26	Deferred
320.	HQRSCMTAPPLY00000807AM26	Deferred
321.	HQRSCMTAPPLY00000808AM26	Deferred

4. Apart from the applications as per the agenda placed before the committee as tabulated at Para 4 above, the Committee also reviewed applications earlier ‘Approved subject to clear and un-conditional NOC of one IMWG member’ in previous IMWG meetings and based on the new facts / comments received from the IMWG members, the decision was revised from ‘Approved’ to ‘Deferred’ or ‘Rejected’ as indicated against each case in the tabulated statement given below .

Sl. No	Firm’s name and File No.	Remark
1.	HQRSCMTAPPLY00002008AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
2.	HQRSCMTAPPLY00002187AM25	Approved subject to receipt of clear and un-

		conditional NOC of one agency
3.	HQRSCMTAPPLY00002224AM25	Approved subject to receipt of clear and unconditional NOC of one agency
4.	HQRSCMTAPPLY00002384AM25	Approved subject to receipt of clear and unconditional NOC of one agency
5.	HQRSCMTAPPLY00002982AM25	Approved subject to receipt of clear and unconditional NOC of one agency
6.	HQRSCMTAPPLY00002337AM25	Approved subject to receipt of clear and unconditional NOC of one agency
7.	HQRSCMTAPPLY00002494AM25	Approved subject to receipt of clear and unconditional NOC of one agency
8.	HQRSCMTAPPLY00003001AM25	Approved subject to receipt of clear and unconditional NOC of one agency
9.	HQRSCMTAPPLY00003011AM25	Approved subject to receipt of clear and unconditional NOC of one agency
10.	HQRSCMTAPPLY00002427AM25	Approved subject to receipt of clear and unconditional NOC of one agency
11.	HQRSCMTAPPLY00003086AM25	Approved subject to receipt of clear and unconditional NOC of one agency
12.	HQRSCMTAPPLY00003099AM25	Approved subject to receipt of clear and unconditional NOC of one agency
13.	HQRSCMTAPPLY00000031AM26	Approved subject to receipt of clear and unconditional NOC of one agency
14.	HQRSCMTAPPLY00000073AM26	Approved subject to receipt of clear and unconditional NOC of one agency
15.	HQRSCMTAPPLY00000116AM26	Approved subject to receipt of clear and unconditional NOC of one agency

4. Cases which are Approved

Sl. No	Firm's name and File No.	Remark
1.	HQRSCMTAPPLY00003132AM25	Approved
2.	HQRSCMTAPPLY00003165AM25	Approved
3.	HQRSCMTAPPLY00000078AM26	Approved
4.	HQRSCMTAPPLY00003116AM25	Approved

5.	HQRSCMTAPPLY00003178AM25	Approved
6.	HQRSCMTAPPLY00002996AM25	Approved
7.	HQRSCMTAPPLY00000129AM26	Approved
8.	HQRSCMTAPPLY00000213AM26	Approved
9.	HQRSCMTAPPLY00003103AM25	Approved
10.	HQRSCMTAPPLY00000161AM26	Approved
11.	HQRSCMTAPPLY00000225AM26	Approved
12.	HQRSCMTAPPLY00000272AM26	Approved
13.	HQRSCMTAPPLY00000273AM26	Approved
14.	HQRSCMTAPPLY00000308AM26	Approved
15.	HQRSCMTAPPLY00000320AM26	Approved
16.	HQRSCMTAPPLY00000323AM26	Approved
17.	HQRSCMTAPPLY00000357AM26	Approved
18.	HQRSCMTAPPLY00000381AM26	Approved
19.	HQRSCMTAPPLY00000501AM26	Approved
20.	HQRSCMTAPPLY00000307AM26	Approved
21.	HQRSCMTAPPLY00000535AM26	Approved

5. Cases which are DROPPED/REJECTED.

Sl. No	Firm's name and File No.	Remarks
1.	HQRSCMTAPPLY00002751AM25	DROPPED
2.	HQRSCMTAPPLY00002816AM25	DROPPED
3.	HQRSCMTAPPLY00003157AM25	DROPPED
4.	HQRSCMTAPPLY00003158AM25	DROPPED
5.	HQRSCMTAPPLY00003173AM25	DROPPED
6.	HQRSCMTAPPLY00003196AM25	DROPPED
7.	HQRSCMTAPPLY00003199AM25	DROPPED

8.	HQRSCMTAPPLY00000055AM26	DROPPED
9.	HQRSCMTAPPLY00000074AM26	DROPPED
10.	HQRSCMTAPPLY00000077AM26	DROPPED
11.	HQRSCMTAPPLY00000114AM26	DROPPED
12.	HQRSCMTAPPLY00000117AM26	DROPPED
13.	HQRSCMTAPPLY00000143AM26	DROPPED
14.	HQRSCMTAPPLY00000154AM26	DROPPED
15.	HQRSCMTAPPLY00000183AM26	DROPPED
16.	HQRSCMTAPPLY00000192AM26	DROPPED
17.	HQRSCMTAPPLY00000327AM26	DROPPED
18.	HQRSCMTAPPLY00000345AM26	DROPPED
19.	HQRSCMTAPPLY00000358AM26	Deferred
20.	HQRSCMTAPPLY00000361AM26	DROPPED
21.	HQRSCMTAPPLY00000369AM26	DROPPED
22.	HQRSCMTAPPLY00000392AM26	DROPPED
23.	HQRSCMTAPPLY00000626AM26	DROPPED
24.	HQRSCMTAPPLY00000627AM26	DROPPED
25.	HQRSCMTAPPLY00000644AM26	DROPPED
26.	HQRSCMTAPPLY00000026AM26	DROPPED
27.	HQRSCMTAPPLY00000027AM26	DROPPED
28.	HQRSCMTAPPLY00000061AM26	DROPPED
29.	HQRSCMTAPPLY00000062AM26	DROPPED
30.	HQRSCMTAPPLY00000067AM26	DROPPED
31.	HQRSCMTAPPLY00000068AM26	DROPPED

7. Cases for Ex-Post- Facto approval

Sl. No	Firm's name and File No.	Remarks
1.	HQRSCMTAPPLY00002938AM25	Post Facto Approval
2.	HQRSCMTAPPLY00002949AM25	Post Facto Approval

3.	HQRSCMTAPPLY00002987AM25	Post Facto Approval
4.	HQRSCMTAPPLY00000017AM26	Post Facto Approval
5.	HQRSCMTAPPLY00000126AM26	Post Facto Approval
6.	HQRSCMTAPPLY00000144AM26	Post Facto Approval
7.	HQRSCMTAPPLY00000155AM26	Post Facto Approval
8.	HQRSCMTAPPLY00000156AM26	Post Facto Approval
9.	HQRSCMTAPPLY00000216AM26	Post Facto Approval
10.	HQRSCMTAPPLY00000224AM26	Post Facto Approval
11.	HQRSCMTAPPLY00000242AM26	Post Facto Approval
12.	HQRSCMTAPPLY00000244AM26	Post Facto Approval
13.	HQRSCMTAPPLY00000285AM26	Post Facto Approval
14.	HQRSCMTAPPLY00000336AM26	Post Facto Approval
15.	HQRSCMTAPPLY00000337AM26	Post Facto Approval
16.	HQRSCMTAPPLY00000341AM26	Post Facto Approval
17.	HQRSCMTAPPLY00000342AM26	Post Facto Approval
18.	HQRSCMTAPPLY00000344AM26	Post Facto Approval
19.	HQRSCMTAPPLY00000347AM26	Post Facto Approval
20.	HQRSCMTAPPLY00000350AM26	Post Facto Approval
21.	HQRSCMTAPPLY00000352AM26	Post Facto Approval
22.	HQRSCMTAPPLY00000353AM26	Post Facto Approval
23.	HQRSCMTAPPLY00000362AM26	Post Facto Approval
24.	HQRSCMTAPPLY00000372AM26	Post Facto Approval
25.	HQRSCMTAPPLY00000373AM26	Post Facto Approval
26.	HQRSCMTAPPLY00000375AM26	Post Facto Approval
27.	HQRSCMTAPPLY00000376AM26	Post Facto Approval
28.	HQRSCMTAPPLY00000378AM26	Post Facto Approval
29.	HQRSCMTAPPLY00000379AM26	Post Facto Approval
30.	HQRSCMTAPPLY00000380AM26	Post Facto Approval
31.	HQRSCMTAPPLY00000401AM26	Post Facto Approval
32.	HQRSCMTAPPLY00000407AM26	Post Facto Approval

33.	HQRSCMTAPPLY00000422AM26	Post Facto Approval
34.	HQRSCMTAPPLY00000427AM26	Post Facto Approval
35.	HQRSCMTAPPLY00000428AM26	Post Facto Approval
36.	HQRSCMTAPPLY00000429AM26	Post Facto Approval
37.	HQRSCMTAPPLY00000430AM26	Post Facto Approval
38.	HQRSCMTAPPLY00000431AM26	Post Facto Approval
39.	HQRSCMTAPPLY00000433AM26	Post Facto Approval
40.	HQRSCMTAPPLY00000443AM26	Post Facto Approval
41.	HQRSCMTAPPLY00000444AM26	Post Facto Approval
42.	HQRSCMTAPPLY00000445AM26	Post Facto Approval
43.	HQRSCMTAPPLY00000447AM26	Post Facto Approval
44.	HQRSCMTAPPLY00000462AM26	Post Facto Approval
45.	HQRSCMTAPPLY00000463AM26	Post Facto Approval
46.	HQRSCMTAPPLY00000464AM26	Post Facto Approval
47.	HQRSCMTAPPLY00000465AM26	Post Facto Approval
48.	HQRSCMTAPPLY00000466AM26	Post Facto Approval
49.	HQRSCMTAPPLY00000467AM26	Post Facto Approval
50.	HQRSCMTAPPLY00000494AM26	Post Facto Approval
51.	HQRSCMTAPPLY00000495AM26	Post Facto Approval
52.	HQRSCMTAPPLY00000496AM26	Post Facto Approval
53.	HQRSCMTAPPLY00000497AM26	Post Facto Approval
54.	HQRSCMTAPPLY00000498AM26	Post Facto Approval
55.	HQRSCMTAPPLY00000499AM26	Post Facto Approval
56.	HQRSCMTAPPLY00000500AM26	Post Facto Approval
57.	HQRSCMTAPPLY00000514AM26	Post Facto Approval
58.	HQRSCMTAPPLY00000515AM26	Post Facto Approval
59.	HQRSCMTAPPLY00000516AM26	Post Facto Approval
60.	HQRSCMTAPPLY00000517AM26	Post Facto Approval
61.	HQRSCMTAPPLY00000559AM26	Post Facto Approval
62.	HQRSCMTAPPLY00000566AM26	Post Facto Approval

63.	HQRSCMTAPPLY00000577AM26	Post Facto Approval
64.	HQRSCMTAPPLY00000578AM26	Post Facto Approval
65.	HQRSCMTAPPLY00000579AM26	Post Facto Approval
66.	HQRSCMTAPPLY00000580AM26	Post Facto Approval
67.	HQRSCMTAPPLY00000581AM26	Post Facto Approval
68.	HQRSCMTAPPLY00000583AM26	Post Facto Approval
69.	HQRSCMTAPPLY00000584AM26	Post Facto Approval
70.	HQRSCMTAPPLY00000585AM26	Post Facto Approval
71.	HQRSCMTAPPLY00000586AM26	Post Facto Approval
72.	HQRSCMTAPPLY00000587AM26	Post Facto Approval
73.	HQRSCMTAPPLY00000591AM26	Post Facto Approval
74.	HQRSCMTAPPLY00000607AM26	Post Facto Approval
75.	HQRSCMTAPPLY00000618AM26	Post Facto Approval
76.	HQRSCMTAPPLY00000623AM26	Post Facto Approval
77.	HQRSCMTAPPLY00000628AM26	Post Facto Approval
78.	HQRSCMTAPPLY00000629AM26	Post Facto Approval
79.	HQRSCMTAPPLY00000631AM26	Post Facto Approval
80.	HQRSCMTAPPLY00000633AM26	Post Facto Approval
81.	HQRSCMTAPPLY00000636AM26	Post Facto Approval
82.	HQRSCMTAPPLY00000640AM26	Post Facto Approval
83.	HQRSCMTAPPLY00000641AM26	Post Facto Approval
84.	HQRSCMTAPPLY00000647AM26	Post Facto Approval
85.	HQRSCMTAPPLY00000649AM26	Post Facto Approval
86.	HQRSCMTAPPLY00000689AM26	Post Facto Approval
87.	HQRSCMTAPPLY00000742AM26	Post Facto Approval
88.	HQRSCMTAPPLY00000746AM26	Post Facto Approval
89.	HQRSCMTAPPLY00000749AM26	Post Facto Approval
90.	HQRSCMTAPPLY00002778AM25	Post Facto Approval
91.	HQRSCMTAPPLY00003090AM25	Post Facto Approval
92.	HQRSCMTAPPLY00003200AM25	Post Facto Approval

93.	HQRSCMTAPPLY00000065AM26	Post Facto Approval
94.	HQRSCMTAPPLY00000070AM26	Post Facto Approval
95.	HQRSCMTAPPLY00000072AM26	Post Facto Approval
96.	HQRSCMTAPPLY00000194AM26	Post Facto Approval
97.	HQRSCMTAPPLY00000218AM26	Post Facto Approval
98.	HQRSCMTAPPLY00000228AM26	Post Facto Approval
99.	HQRSCMTAPPLY00000306AM26	Post Facto Approval
100.	HQRSCMTAPPLY00000321AM26	Post Facto Approval
101.	HQRSCMTAPPLY00000391AM26	Post Facto Approval
102.	HQRSCMTAPPLY00000426AM26	Post Facto Approval
103.	HQRSCMTAPPLY00000652AM26	Post Facto Approval
104.	HQRSCMTAPPLY00000653AM26	Post Facto Approval
105.	HQRSCMTAPPLY00000694AM26	Post Facto Approval
106.	HQRSCMTAPPLY00000713AM26	Post Facto Approval
107.	HQRSCMTAPPLY00000741AM26	Post Facto Approval
108.	HQRSCMTAPPLY00000782AM26	Post Facto Approval
109.	HQRSCMTAPPLY00000648AM26	Post Facto Approval
110.	HQRSCMTAPPLY00000146AM26	Post Facto Approval
111.	HQRSCMTAPPLY00000389AM26	Post Facto Approval

Note on various terminologies used in the Minutes of the SCOMET meeting:

(i) **Deferred cases:** Cases which are shown as Deferred imply pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases:** Cases which are shown as approved implies that the IMWG has recommended for grant of export authorization for the item and quantity applied for, with or without conditions. An SMS/E-mail alert with reference number of application is sent once the case is electronically approved on the IMWG portal.

(iii) **Approved post-facto:** Cases which are shown as Approved post-facto implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, IMWG in terms of Para 2.74(IX) of HBP (Handbook of Procedure 2015-20).

(iv) **Returned without action:** Cases which are shown as Returned without action implies that application is incomplete in its basis parameters and cannot be processed even after submission of

additional documents provided by the firm. In such cases, an email will be sent by SDCOMET Cell notifying the deficiency and advise to the firm to file fresh application.

(v) **Denied:** Cases which are shown as Denied implies that application has been considered by the IMWG and after due consideration, the case has not been approved due to end use / user concern or break in supply chain.

(vi) **Dropped:** Cases which are shown as Dropped implies that application has been considered by the IMWG and after due consideration, it has been decided that the case cannot be processed in the present form and a fresh application need to be filed by the applicant firm with complete and correct documents. Applications withdrawn by the exporters are also included in this category.

(vii) **Issue of export license by DGFT (Hqrs):** W.e.f. 06.07.2018, the export licenses / authorizations for approved SCOMET applications are issued centrally by DGFT (Hqrs) generally within three working days from issue of Minutes of IMWG meeting subject to all mandatory compliance. An SMS/E-mail alert with reference number of application is sent twice to the applicant, first when the case is electronically approved on the IMWG portal and secondly when export license is generated.

(viii) **Note :** As a procedure, SCOMET Export Authorisations are generally not handed over physically to the applicant firms and sent through Speed Post only.
